

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. \*298**  
TO BE ANSWERED ON 08.08.2025

**ANGANWADI CENTRES UNDER ICDS**

†\*298. SMT. JOBA MAJHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether several eligible children and lactating mothers are not getting the benefit of Anganwadi centres run under the Integrated Child Development Project (ICD) due to lack of adequate number of such centres in the Naxal-affected hilly areas of Jharkhand; and
- (b) if so, whether the Government is likely to take cognizance of the same and approve setting up of 2000 additional Anganwadi Centres in Jharkhand.

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) and (b). A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (A) AND (B) OF LOK SABHA**  
**STARRED QUESTION NO. 298 TO BE ANSWERED ON 08.08.2025 REGARDING**  
**“ANGANWADI CENTRES UNDER ICDS”**

(a) & (b) Under the 15th Finance Commission, various components like Anganwadi services, Poshan Abhiyaan and Scheme for Adolescent girls (of 14-18 years in Aspirational Districts and North-Eastern region) have been subsumed under the umbrella Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0) to address the challenge of malnutrition. It is a Centrally Sponsored mission, where the responsibility for implementation of various activities lies with the States and UTs. This mission is a universal self-selecting umbrella where there are no entry barriers for any beneficiary to register and receive services. This mission is being implemented across the country including the State of Jharkhand.

Under this Mission, services are provided to Children (6 months to 6 years), Pregnant Women, Lactating Mothers and Adolescent Girls registered at Anganwadi Centres across the country including State of Jharkhand. Government of India has sanctioned 14 Lakh Anganwadi Centres across the country out of which 38,957 Anganwadi Centres are sanctioned to State of Jharkhand wherein 31,68,971 beneficiaries are registered as per the Poshan Tracker data in July 2025. The registered beneficiaries include 26,65,054 children and 1,20,148 lactating mothers.

Also, the PM JANMAN Mission launched by Ministry of Tribal Affairs, is aimed at targeted development of 75 Particularly Vulnerable Tribal Groups (PVTGs) residing in 18 States and a UT. This Mission focuses on 11 critical interventions related to 9 Ministries including Ministry of Women and Child Development. As on date, a total of 2500 Anganwadi Centres are sanctioned for construction @ Rs 12 lakh per AWC across the country including 495 Anganwadi Centres in the State of Jharkhand.

Further, the Dharti Abha Janjatiye Gram Utkarsh Abhiyan aims at improving the socio-economic condition of tribal communities by adopting saturation coverage of tribal families in tribal majority areas and aspirational block ST villages. The mission focuses on convergence, outreach and saturation in approximately 63,843 tribal majority villages with populations of 500 or more, where at least 50% are tribal and villages in Aspirational districts, with at least 50 tribal population. Intervention of the Ministry of Women & Child Development includes establishment of 2000 new Saksham AWCs and upgradation of 6000 existing AWCs to Saksham AWCs. As on date, the Ministry has sanctioned 875 Anganwadi centres across the country including 50 AWCs in the State of Jharkhand.

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